

DIVISION BENCH

ITEM NO.102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.351/2023 IN CP (IB) No.7/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S R N BUILDCON V/S M/S OCEAN INFRAHEIGHTS PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Nidish Gupta Proxy for : *For the Operational Creditor/ Applicant*
Sh. Anjaneya Mishra, Adv.

Sh. Srijan Mehrotra, Adv. : *For the Corporate Debtor/ Respondent*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Proxy Counsel, Sh. Nidish Gupta representing on behalf of Ld. Arguing Counsel, Sh. Anjaneya Mishra for the Applicant, states that Ld. Arguing Counsel is not available today, and therefore he seeks an adjournment.
- 2.** Let the matter be adjourned for further hearing on 21st August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

11th July, 2024

Avaneesh Kumar Singh
(Stenographer)